

**Jaundice after Drinking Contaminated Water in St. George's Hospital Bombay**

2904. SHRI PAMPAN GOWDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether a large number of people working in Bombay's St. George's Hospital including doctors and nurses, have contracted jaundice after drinking contaminated water from the hospital's tank; and

(b) if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING: (PROF. A. K. KISKU): (a) Yes.

(b) It is reported that 13 doctors, 70 nurses, 20 class IV servants and 5 others got infective hepatitis in September, 1972. The information has since been completely controlled. The last patient of jaundice was discharged on 19th November 1972.

**Industrial Housing Scheme at Kanpur**

2905. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any final decision has since been taken regarding the regularisation of the occupancy of those Central Government employees including 3,000 Defence employees who are occupying houses built under Industrial Housing Scheme in various Labour Colonies at Kanpur;

(b) if not, the reason for this abnormal delay; and

(c) whether orders have been issued to the State Governments not to evict these Central Government employees or realise damage charges from them?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) and (b). No decision has yet been taken by the State Government. They have intimated that every effort is being made by them to arrive at an early decision.

(c) The State Government have already been advised not to disturb the present occupants from their houses or recover penal charges from them till a final decision is taken.

**Taking over of Sugar Distribution by U.P. Government**

2906. SHRI S. M. BANERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of Government has been drawn to the statement of Chief Minister of U.P. regarding taking over of entire sugar distribution by Government; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Yes, Sir.

(b) The existing policy of partial control of sugar which has been devised in the long term interest of augmenting sugar production, does not permit the taking over of the entire sugar distribution by Government for the present.

**Town Planners' visit to Metropolitan Cities for slum clearance**

2907. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a team of Town Planners have been sent to draw out a